

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.408
IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna &Ors.	...	Applicant
Versus		
Spaze Towers Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava,
Ms. Riddhi Jain, Advs.
For the Respondent : Mr. Sumesh Dhawan, Ms. VatsalaKak,
Mr. ShauryaShyam, Advocates

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
15.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV